

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1717(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Magnum Super Distributors India Pvt Ltd

Vs

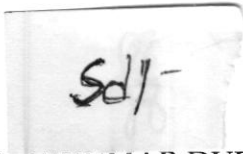
Reliance Communications Infrastructure Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

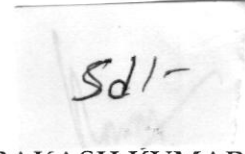
ORDER

12. **C.P (IB)-1717(MB)/2017**

For having the Operational Creditor reported that settlement has been already arrived at, at their request, list this matter for reporting settlement on 31.7.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)